



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
37	I.A.(Civil)/3859/2023 FIXED in Review.Pet./15233/2023 WITH Review.Pet./15233/2023 (Filing Number)	RAJIB DEWRI Versus THE STATE OF ASSAM AND 2 ORS.	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
		RAJIB DEWRI Versus THE STATE OF ASSAM AND 2 ORS. B	MR H K DAS	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
38	WA/41/2024 B/O	MOKBUL HOSSAIN AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
39	WP(C)/588/2024 B/O	M/S SWARGIARI EXOTIC PIG BREEDING FARM AND 2 ORS Versus INDIAN BANK AND 4 ORS	MR. K GOGOI MR R SENSUA G KAUSHIK A M AHMED	SC, INDIAN BANK

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	WP(C)/537/2024 FIXED	CHAMPAK SONOWAL Versus THE UNION OF INDIA AND 3 ORS	MR. R SARMA MR. K KONWAR	ASSTT.S.G.I.
56	WP(C)/590/2024 B/O	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SR. GA, ASSAM
ADMISSION				
57	WP(C)/1493/2022 FIXED	FORCE NO. 031512769 CT/DVR JOHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MR H BEZBARUA	MR. S S ROY (FOR ALL RESPONDENTS) ASSTT.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	WP(C)/291/2024 FIXED	BAHARUL ISLAM Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
47	Cont.Cas(C)/669/2023 FIXED	SHAKAMBARI ENTERPRISES (INDIA) PVT LTD. AND 3 ORS Versus SHRI BHASKAR JYOTI PHUKAN AND 2 ORS.	MR. B P BORAH MR P K GOSWAMI MR P CHOUDHURY	
48	WP(C)/511/2024 CAVT. NO.00812/024, FIXED	AMRAN HUSSAIN LASKAR Versus THE STATE OF ASSAM AND 6 ORS	MR. D A KAIYUM MR. M S MONDAL	SC, P AND R.D. MR A D CHOUDHURY (FOR CAVEATOR)
ADMISSION				
49	WP(C)/1987/2022 FIXED	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BUILDING) SC, K A A C
50	WP(C)/2827/2022 FIXED	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
51	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
ORDERS				
52	WP(C)/6778/2023 FIXED	KUSHAL BAWRI Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR N N UPADHYAYA MR. V PANDEY MR D BORUAH MR. B B KAKATI	GA, ASSAM MS S SHARMA (R-4)
53	WP(C)/7325/2023 FIXED	MORJINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR	SC, P AND R.D.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 7

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 1:00 PM AND WILL
SIT AGAIN FROM 2:10 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	Crl.A./165/2016 PART-HEARD, BY SLIP	MRS LANDHONI DEVI Versus NIA	MR. M K NEOG MR.M G SINGH MR. N T SINGH MRS. SHEELA KH. MR. M K DUTTA	SC, NIA
	WITH			
12	Crl.A./257/2013	ASSOCIATION FOR EXTENSIVE GROWERS INNOVATIVE SERVICE AEGIS Versus THE STATE THROUGH NATIONAL INVESTIGATION AGENCY NIA	MRS SHEELA KH. MR.B BASUMATARY MR.M G SINGH	SC, NIA
	WITH			
13	Crl.A./262/2016	SOUGAIJAM RAKESH SINGH @ S. RAKESH SINGH A-6 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
	WITH			
14	Crl.A./263/2016	SINAM GUNE SINGH @ S. GUNE SINGH Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA

15	WITH Crl.A./264/2016	OINAM MANITON SINGHA A-15 Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K K KALITA MR.K MEDHI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
16	WITH Crl.A./265/2016	SRI W. NOREN SINGH A-8 @ W. NOREN MEETEI Versus THE NATIONAL INVESTIGATION AGENCY	MR.B PRASAD MR.A TALUKDAR MS.S JAHAN MR.K KALITA MR.K MEDHI MR.S ALI MS.D MUSAHARY MS.D SAIKIA MR.B R DAS	SC, NIA
17	WITH Crl.A./289/2016	O. SAMARJIT SINGH @ NARESH @ KADENG Versus NIA	MR.N T SINGH MR.M G SINGH MR.M K DUTTA MRS SHEELA KH.	SC, NIA
18	WITH Crl.A./291/2016	Y. BRAJABIDHU SINGH Versus NIA	MR.B PRASAD MR.A TALUKDAR MR.K K KALITA MR.K MEDHI MR.S ALI MS.D SAIKIA MR.B R DAS	SC, NIA
19	WITH Crl.A./295/2016	A. IBOMCHA Versus NIA	MR.M K DUTTA MR.M G SINGH MRS SHEELA KH.	SC, NIA
20	WITH Crl.A./299/2016	LAURENBUM JATISHOR SINGH @ TILEMBA Versus NIA	MR.M K DUTTA MR.N T SINGH MRS SHEELA KH. MR.M G SINGH	SC, NIA
21	WITH Crl.A./113/2017	N. DILIP SINGH Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA	SC, NIA
22	WITH Crl.A./115/2017	KHWAIRAKPAM JEETEN SINGH and KHOMBO @ DENE Versus NIA	MR.M G SINGH MR.N T SINGH MRS SHEELA KH. MR.M K DUTTA	SC, NIA
23	WITH Crl.A./145/2017	MUTUM IBOHAL Versus NIA	MRS SHEELA KH. MR.M G SINGH MR.M K DUTTA MR.N T SINGH	SC, NIA

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/1337/2023 FIXED in WP(C)/8416/2022	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
	WITH WP(C)/8416/2022	NAZIR HUSSAIN LASKAR AND 46 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
2	WITH Cont.Cas(C)/295/2023	NAZIR HUSSAIN LASKAR AND 46 ORS Versus ROHAN KUMAR JHA, IAS AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	

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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Wednesday,7th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE MANISH CHOUDHURY****COURT NO: 12****[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
51	WP(C)/507/2024 FIXED	JAHADUL HOQUE AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. SC, REVENUE MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	
52	WP(C)/592/2024 B/O	HABIL UDDIN KHAN Versus THE DISTRICT COMMISSIONER, GOALPARA AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
53	WP(C)/606/2024 B/O	SHAHANUR ALAM PRODHANI AND ANR Versus THE STATE OF ASSAM AND 20 ORS	MR K UDDIN MR. S R BARBHUIYA	SC, CO OP
ORDERS				
54	WP(C)/6082/2023 B/O	SARFARAJ NEWAJ RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	GA, ASSAM SC, REVENUE
55	I.A.(Civil)/330/2024 B/O in WP(C)/3993/2023	APURBA KUMAR HAZARIKA AND ANR. Versus PRADIP HAZARIKA AND 3 ORS	MR S MUKTAR	GA, ASSAM MS. T. PAIT SC, GMC SC, G M D A
	WITH WP(C)/3993/2023	PRADIP HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT	GA, ASSAM MR S MUKTAR (R-4,5) SC, G M D A SC, GMC
	WITH I.A.(Civil)/2802/2023 in WP(C)/3993/2023	PRADIP HAZARIKA, Versus THE STATE OF ASSAM AND 4 ORS	MR. D BARUAH MS. T. PAIT MR W TERON MS S K GUPTA	GA, ASSAM SC, GMC SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
65	WP(C)/4042/2018 B/O	K.R.KARDONG Versus LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR. M K SARMA MS. T SOM MR H DAS MR. P TELI MR G DAS B KRISHNA MS P LEKHARU	MR A KUNDU (R1-R5)
<u>MOTION</u>				
66	WP(C)/589/2024 B/O	MADHAB CHANDRA DAS Versus THE UNION OF INDIA AND 3 ORS	MR. A R SIKDAR MR. S I TALUKDAR D J BARMAN	DY.S.G.I.
<u>ADMISSION</u>				
67	WP(C)/5910/2023 B/O	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	GA, ASSAM SC, AG MR. K BAISHYA SC, REVENUE SC, FINANCE

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	CRP(IO)/323/2023 B/O	PUNYA DEO MISHRA Versus MD. MOZAHAR ALI PRODHANI AND ANR	MR G BAISHYA MS. P DAS MS. R HUSSAIN	
56	Tr.P.(C)./7/2024 B/O	SANGITA DAS Versus BALARAM PAUL	MRS. S ROY	
ADMISSION				
57	MACApp./385/2023 B/O	MAYA TAMANG Versus THE SBI GENERAL INSURANCE CO. LTD.	MR. S K SINGH MR B PUSHILAL	
58	MFA/8/2024 B/O	UNITED INDIA INSURANCE COMPANY LTD. Versus FAKAR UDDIN AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/353/2024 in MFA/8/2024	UNITED INDIA INSURANCE COMPANY LTD. Versus FAKAR UDDIN AND ANR.	MR. R C PAUL	
59	MACApp./57/2024 B/O	UNITED INDIA INSURANCE COMPANY LIMITED Versus SURABHI DAS AND ORS.	MR. R C PAUL	
	WITH I.A.(Civil)/344/2024 in MACApp./57/2024	UNITED INIA INSURANCE COMPANY LIMITED Versus SURABHI DAS AND ORS.	MR. R C PAUL	
FOR HEARING U/O XLI RULE II C.P.C.				
60	RSA/208/2023 B/O	SUKLESWAR TALUKDAR Versus JAGAT CHANDRA MEDHI	MR K R BAROOAH	
	WITH I.A.(Civil)/3461/2023 in RSA/208/2023	SUKLESWAR TALUKDAR Versus JAGAT CHANDRA MEDHI	MR K R BAROOAH	

ORDERS

61	MACApp./73/2022 B/O	NATIONAL INSURANCE CO. LTD. Versus DIPAK KOCH AND 2 ORS.	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI	MR. M U MAHMUD (R1) BASANTI CHETIA (R1) MR S H MAHMUD (R1) MR S ISLAM (R1)
62	MACApp./725/2022 B/O	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus TARUN CHANDRA PHUKAN and 5 ORS	MR.S BHUYAN MR. R GOSWAMI MS.M SAIKIA	MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MRU S BORGHAIN (R-4) MR.J JOHN(R-6) MR. R GOGOI (R-4)
	WITH I.A.(Civil)/2960/2022 in MACApp./725/2022	ICICI LOMBARD GENERAL INSURANCE CO. LTD. Versus TARUN CH. PHUKAN and 5 ORS	MR.S BHUYAN MR. R GOSWAMI MS.M SAIKIA	MR.A TALUKDAR(R-6) MR.K K BHATTA(R-6) MRU S BORGHAIN (R-4) MR.J JOHN(R-6) MR. R GOGOI (R-4)
63	I.A.(Civil)/2301/2022 in MACApp./235/2021 (D/O), B/O in MACApp./235/2021	SMT. DIPALI DEVI Versus MD. HASINUR HUSSAIN AND ANR	MRS M D CHOWDHURY MR N BARUAH	
64	MACApp./264/2023 B/O	SRI RAJU URANG AND ANR Versus UNITED INDIA INSURANCE CO. LTD	MR N C KALITA MS D N RABHA S I AKAND	
65	I.A.(Civil)/1366/2023 in FAO/5/2021 (D/O), B/O in Review.Pet./3732/2023	ANIL SAIKIA AND 3 ORS. Versus PABITRA BORO	MR. P P BARUAH MR. D GOSWAMI MS. R DEVI	MR. R K BHUYAN MR. M KASHYAP
66	I.A.(Civil)/1582/2023 B/O in RSA/6124/2023 WITH RSA/6124/2023 (Filing Number)	ATAUR RAHMAN AND 2 ORS. Versus MUHIBAR RAHMAN	MR. R R KAUSHIK MR. K R BOROOAH	
	WITH I.A.(Civil)/6126/2023 (Filing Number)	ATAUR RAHMAN AND 2 ORS. Versus MUHIBAR RAHMAN E	MR. R R KAUSHIK	
67	I.A.(Civil)/1989/2023 B/O in MACApp./112/2023 WITH MACApp./112/2023	SMTI SULEKHA DAS AND ANR Versus THE NATIONAL INSURANCE COMPANY LIMITED	MR. A SHAKIL	MS. R D MOZUMDAR
		THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI SULEKHA DAS AND 2 ORS (B)	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
68	I.A.(Civil)/2262/2023 B/O in RSA/6235/2023 WITH RSA/6235/2023 (Filing Number)	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY (R-1 TO 1.4 MR. P. CHOUDHURY (R-1 TO 1.4 J DAS (R-1 TO 1.4
		SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANITA HAZARIKA AND ORS. B	MS. R CHOUDHURY	
69	RSA/6144/2023 (Filing Number) WITH I.A.(Civil)/1484/2023	SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS. A	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY
		SUNIT HAZARIKA Versus ON THE DEATH OF JOGEN HAZARIKA HIS LEGAL HEIRS PRANATI HAZARIKA AND ORS.	MS. R CHOUDHURY MR. M ISLAM	MS. B CHOUDHURY MR. P. CHOUDHURY

70	I.A.(Civil)/3770/2023 WITH LCR, B/O in MFA/73/2014 WITH MFA/73/2014 WITH LCR	NUREDA KHATOON Versus BABUL BHATTACHARJEE AND ANR	MD S HOQUE MR. M DEKA	MR. S DUTTA
		BABUL BHATTACHARJEE Versus NUREDO KHATOON and ANR.	MR.S S SHARMA MS.L SHARMA MRA SHARMA MR.D J MUKHERJEE	MR.S HAQUE MR.S DUTTA MS.P J MUKHERJEE
71	I.A.(Civil)/192/2024 B/O in RSA/60/2019 WITH RSA/60/2019 WITH I.A.(Civil)/2731/2023 in RSA/60/2019	ON THE DEATH OF APPELLANT NO. 6 KUBAD UDDIN, Versus ABDUL HOQUE AND 13 ORS ON THE DEATH OF APPELLANT NO. 1 HER LEGAL HEIRS AND 12 ORS Versus ABDUL HOQUE AND 13 ORS ON THE DEATH OF ABDUL KALAM, HIS LEGAL HEIRS MIRAM BIBI AND ORS Versus ABDUL HOQUE AND 13 ORS	MS. R CHOUDHURY MS. R CHOUDHURY MR D. CHAKRABORTY MS. R CHOUDHURY	MR. N DHAR MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH MR. T U LASKAR MR. N DHAR MS. S DASGUPTA MS. U BARUAH
72	I.A.(Civil)/320/2024 B/O in MACApp./7496/2023 WITH MACApp./7496/2023 (Filing Number) WITH I.A.(Civil)/7497/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus GOLAP GOGOI AND 3 ORS UNITED INDIA INSURANCE COMPANY LTD. Versus GOLAP GOGOI AND 3 ORS H UNITED INDIA INSURANCE COMPANY LTD. Versus GOLAP GOGOI AND 3 ORS H	MR. R C PAUL MR. R C PAUL MR. R C PAUL	
HEARING				
73	MACApp./349/2021 WITH LCR, B/O WITH	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
74	MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
STAY MATTERS				
75	Tr.P.(C)./41/2023 B/O	SAMIMA ABDUR ATIQ Versus MANZIL HUSSAIN	MR H MAURYA MR J HUSSAIN MR. L HUSSAIN	MR F KHAN MR U CHAUDHURY M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

54	Crl.Pet./5/2021 B/O	SMT. SANDHIYA RANI DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
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WITH

I.A.(Crl.)/465/2021
in Crl.Pet./5/2021

ON THE DEATH OF REP. NO 2 , HIS
LEGAL HEIRS , RAHILA BEYPI AND ORS.

Versus

THE STATE OF ASSAM AND ANR.

PP, ASSAM

55	Crl.Rev.P./23/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	UTTAM SHARMA Versus THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
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BAIL HEARING (BA)

56	Bail Appln./4676/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABDULLAH AL MAHMUD CHOUDHURY @ ABDULLAH CHOUDHURY @ BABLU Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
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BAIL HEARING

57	AB/4162/2023 FIXED	BIKASH SARMA Versus THE STATE OF ASSAM	MR. P D NAIR MR. R SARMA MR. A CHETRY MR G ALAM MR. H ROHMAN	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
47 WP(C)/3923/2017 FIXED AT 2:00 P.M.	LABAINO MARAK @ LABANYA R. MARAK @ LABANYA MARAK @ LABAINO R. MARAK Versus THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR N J DAS MR.M HUSSAIN MR.A CHOUDHURY	GA, ASSAM

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6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
8)	MR J CHOPRA	10-02-2024	To	17-02-2024
9)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
10)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
11)	MR. H L MAURYA	05-02-2024	To	31-03-2024
12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024
17)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
18)	MR M Z AHMED	08-02-2024	To	09-02-2024
19)	MS B DUTTA	08-02-2024	To	09-02-2024
20)	MR. A M DUTTA	08-02-2024	To	09-02-2024
21)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
22)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Wednesday,7th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
64	Cont.Cas(C)/30/2013 FIXED	JAYMATI ROY Versus H. BASUMATARY NATH and ORS.	MR.M DEKA MR.S ISLAM MR.S HOQUE MS.A BARUA	DR.B AHMED MRH I CHOUDHURY MR.C BORUAH MR.N HAQUE MS. M BHATTACHARJEE MR.S K DEORI MR.S R BARBHUIYA MR P NAYAK SC, FINANCE ADDL. SR. GA, ASSAM MR.KHAYERUDDIN

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
6)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
7)	MR. R K BHATRA	01-02-2024	To	16-02-2024
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12)	MR D K DAS	09-02-2024	To	16-02-2024
13)	MR D K MISHRA	08-02-2024	To	09-02-2024
14)	MR B PRASAD	08-02-2024	To	09-02-2024
15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024

17)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
18)	MR M Z AHMED	08-02-2024	To	09-02-2024
19)	MS B DUTTA	08-02-2024	To	09-02-2024
20)	MR. A M DUTTA	08-02-2024	To	09-02-2024
21)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
22)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



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[For Wednesday,7th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
57	Crl.Pet./1285/2023 FIXED	MD. MAJIBUR RAHMANI @ MAJIBUR ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	MR. B HUSSAIN PP, ASSAM
BAIL HEARING (BA)				
58	Bail Appln./293/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HATNEILHING KUKI Versus THE STATE OF ASSAM	MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	PP, ASSAM
ORDERS				
59	I.A.(Crl.)/101/2024 B/O in Crl.Pet./714/2015 WITH Crl.Pet./714/2015	RABI SAIKIA, Versus THE STATE OF ASSAM AND 3 ORS	MR G CHOUDHURY	PP, ASSAM
		RABI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	PP, ASSAM SC, IRRIGATION

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
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14)	MR B PRASAD	08-02-2024	To	09-02-2024

15)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
16)	MR S K SARKAR	07-02-2024	To	07-02-2024
17)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
18)	MR M Z AHMED	08-02-2024	To	09-02-2024
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21)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
22)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



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[For Wednesday,7th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
53	Bail Appln./331/2024 (CONNECTED WITH ITEM NO. 19 IN THE DAILY CAUSE LIST), FIXED	SUBHANKAR KARMAKAR Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA MR R AKHTAR	PP, ASSAM
MOTION				
54	Crl.Pet./111/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
55	Crl.Pet./112/2024 FIXED	PARTHA JEET PATHAK Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. M MORE MR. A BORPUZARI	PP, ASSAM
ORDERS				
56	Tr.P.(Crl.)/42/2023 B/O	ETI MONDAL AND 4 ORS Versus PINKU DAS	MR A S TAPADAR MOTIUR RAHMAN	

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
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[For Wednesday, 7th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
54	WP(C)/479/2024 FIXED	DR DILIP DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR J PAYENG MS A PAYENG	SC, HIGHER EDU
ADMISSION				
55	WP(C)/2066/2023 FIXED	KALYAN DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MR B P SARMAH B SAHA	MS D BORGHAIN (R-5) MR. P GOHAIN (R-5) MS. K BARUAH (R-5) MS. M SARMAH (R-5) MS M BORAH (R-5) SC, SEC. EDU.

LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
5)	MS. A BHATTACHARYYA	29-01-2024	To	07-02-2024
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23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

1	Bail Appln./2504/2023 PART-HEARD, CASE RECORD(SCANNED COPY), FIXED	ALOM ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN MS N DEKARAJA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
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21)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
68	WP(C)/598/2024 B/O	PRAMOD MEDHI Versus THE STATE OF ASSAM AND 8 ORS	MR B D DAS MR. H R DAS	SC, HIGHER EDU SC, BTC
ADMISSION				
69	WP(C)/609/2018 WITH OFFICE NOTE, FIXED	RON KEMPRAI Versus THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MR. B J TALUKDAR MR J CHUTIYA MS. S KEMPRAI	SC, HIGHER EDU MS. R B BORA (GA, ASSAM, R-5,6) MR. B GOGOI (SC, FINANCE DEPT., R-5,6) SC, DIMA HASAO
WITH				
70	WP(C)/737/2018	HARUN RASHID LASKAR Versus THE STATE OF ASSAM	MR. B J TALUKDAR MR J CHUTIYA MR. P TALUKDAR MR S SARMA MS. S KEMPRAI	SC, HIGHER EDU SC, APSC SC, DIMA HASAO
ORDERS				
71	Cont.Cas(C)/55/2016 FIXED	SMTI LAKHYA HIRA BARUAH and ANR. Versus PREETAM SAIKIA and ANR	MR.N BORAH	MR.R MAZUMDARR-2 MR.R M DEKA(R-2) MR.N SARMA(R-2) MS.R M DEKA(R-1) MS.M DUTTA(R-1) MS.R ROYCHOUDHURY(R-1) MR.D KONWAR(R-2)
72	Cont.Cas(C)/95/2023 FIXED	MOSHARRAF HUSSAIN Versus SMTI. SURANJANA SENAPATI, ACS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH
73	WP(C)/7474/2023 B/O	JURI BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, AG SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 07/02/2024

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1)	MR. K N CHOUDHURY	22-01-2024	To	07-02-2024
2)	MRS N BARUAH	27-01-2024	To	15-03-2024
3)	MR M J QUADIR	07-02-2024	To	12-02-2024
4)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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22)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
23)	MR. L C DEY	09-02-2024	To	21-02-2024
24)	MS. D GHOSH	08-02-2024	To	09-02-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST-I**]

[**FOR WEDNESDAY THE 7TH DAY OF FEBRUARY, 2024**]

BEFORE

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 24]

[AT 02:00 P.M.]

FOR JUDGMENT

**[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]**

- | | | | | |
|---|-----------------|---|---|--|
| 1 | WP(C) 286/2021 | MR. M.NCHUMBEMO KIKON AND 32
ORS
VERSUS
THE STATE OF NAGALAND AND 6
ORS. | N. MOZHUI
K. KIRE
N. RUPREO
P MERE | GOVT ADV NL
Z. NLUMSAO NGULLIE(R/5-7) |
| 2 | CRL.PET. 1/2023 | SRI. AMIT KUMAR JAIN
VERSUS
THE STATE OF NAGALAND AND ANR | DR. N DEKA | HISINLO HIMB
NEMLI KEZ
P.P, NAGALAND |